



By Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/3016 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge,
Karimganj.

Dated Guwahati the 3rd June, 2019.

Sub: **Permission to leave station with official vehicle.**

Refs:- Your letter No. JKD/P/2019/2962 dated 01.06.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to leave station, with your official vehicle, at your own cost, from the evening of 01.06.2019 till the morning of 03.06.2019, as prayed for.

Yours faithfully,

sd/

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/3017 /A. dated 03.06.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

6/03/6/19

JT. REGISTRAR (VIGILANCE)

Bks